

GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION

LOK SABHA  
UNSTARRED QUESTION NO. 2896

TO BE ANSWERED ON MAY 11, 2016

HOUSING FOR ALL

No. 2896            SHRI RAJENDRA AGRAWAL:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether some States/cities have undertaken the process of detailed demand assessment to ascertain the actual demand of houses that is to be built under the housing for all scheme;

(b) if so, the details thereof, State/UT and city-wise including for the State of Uttar Pradesh;

(c) whether the Government has decided the time-frame/deadline to complete the process of ascertaining the actual demand of houses in all parts of the country; and

(d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN  
POVERTY ALLEVIATION  
(SHRI BABUL SUPRIYO)

(a): Guidelines on the Pradhan Mantri Awas Yojana-Housing for All (Urban) Mission, launched on 25.6.2015, makes it incumbent upon the States/UTs to undertake demand survey and on the basis of demand survey & other available data to prepare Housing for All Plan of Action (HFAPoA) and submit to this Ministry for assessing actual demand of housing. Various States/UTs are reportedly undertaking the demand survey.

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(b): As on date, States of Madhya Pradesh and Kerala have submitted HFAPoA for 39 cities out of 74 cities and 07 cities out of 14 cities respectively selected under the Mission. Details of housing demand reflected in these 46 HFAPoAs are annexed. No HFAPoA for the 628 cities of State of Uttar Pradesh selected under the Mission has so far been received in this Ministry.

(c) & (d): A Committee of Secretaries (CoS) on "Implementation of Pradhan Mantri Awas Yojana and Rural Housing" formed under the Chairmanship of Cabinet Secretary reviewed the progress of demand survey in its meeting held on 01.04.2016 and has recommended that the demand survey is completed by June, 2016.

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## Annexure referred to LSUQ No. 2896 for 11.5.2016

## Status of HFAPoA Submitted (As on 6.5.16)

S.No.		City	Total Demand
1	Madhya Pradesh	Indore	173006
2	Madhya Pradesh	Bhopal	152795
3	Madhya Pradesh	Jabalpur	96301
4	Madhya Pradesh	Gwalior	89919
5	Madhya Pradesh	Sagar	16751
6	Madhya Pradesh	Katni	16416
7	Madhya Pradesh	Ratlam	14365
8	Madhya Pradesh	Singrauli	13442
9	Madhya Pradesh	Rewa	16563
10	Madhya Pradesh	Satna	21798
11	Madhya Pradesh	Chhindwara	13548
12	Madhya Pradesh	Chhatarpur	7294
13	Madhya Pradesh	Hoshangabad	7386
14	Madhya Pradesh	Vidisha	11752
15	Madhya Pradesh	Dindori	1657
16	Madhya Pradesh	Damoh	8648
17	Madhya Pradesh	Rajgarh	1901
18	Madhya Pradesh	Khurai	3427
19	Madhya Pradesh	Chandla	785
20	Madhya Pradesh	Patharia	1756
21	Madhya Pradesh	Rampur Bhagelan	1408
22	Madhya Pradesh	Harda	6125
23	Madhya Pradesh	Budni	1499
24	Madhya Pradesh	Ujjain	47582
25	Madhya Pradesh	Burhanpur	14814
26	Madhya Pradesh	Morena	13190
27	Madhya Pradesh	Bhind	9861
28	Madhya Pradesh	Guna	6086
29	Madhya Pradesh	Mandsaur	8626
30	Madhya Pradesh	Betul	4567
31	Madhya Pradesh	Seoni	6654
32	Madhya Pradesh	Datia	8034
33	Madhya Pradesh	Sarni	11598
34	Madhya Pradesh	Balaghat	4178
35	Madhya Pradesh	Tikamgarh	5421
36	Madhya Pradesh	Khajuraho	1343
37	Madhya Pradesh	Nasrullaganj	2107
38	Madhya Pradesh	Anuppur	2079
39	Madhya Pradesh	Shahganj	1005
40	Kerala	Palakkad	7424
41	Kerala	Kalpetta	2002
42	Kerala	Thrissur	4613
43	Kerala	Mallapuram	4329
44	Kerala	Pathanmitta	2096
45	Kerala	Kannur	5329
46	Kerala	Kasargod	2128
	<b>Total Demand</b>		<b>853608</b>